

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 02.07.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S 848/2014	O.S 1166/2014
HEARING	HEARING
2. Misc. 29/2016	O.S 298/2016
3. O.S 710/2006	O.S 912/2016
4. O.S 1372/2006	O.S 914/2016
5. O.S 76/2008	O.S 916/2016
6. O.S 400/2010	O.S 98/2017
7. O.S 920/2012	O.S120/2018
8. O.S 1370/2014	O.S 636/2018
9. O.S 120/2015	O.S 50/2019
10. O.S 258/2015	O.S 372/2020

Sd/-
1st Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
27.06.2020 issued by Hon'ble High Court of Karnataka.